

separately. With a view to ensuring the NCC training facilities are not completely withdrawn, this unit has been amalgamated with 1 Madhya Pradesh Composite (Tech) Regiment NCC Bhopal in August 1969 on the recommendation of the Government of Madhya Pradesh. The institution has been able to provide 82 cadets only in 1971-72 and the intake at the institution is not sufficient to maintain an independent company of 200 cadets. Similar arrangements exist at other places also.

The Technical Unit located at the Government Engineering College, Rewa, is 7 Madhya Pradesh Engineer Company NCCs. Upto 1970-71 it has been able to provide at least 50% of its authorised strength of 200 cadets and as such it has been allowed to continue as an independent Company. In 1971-72, however, the cadet strength is slightly less than 50% and the question whether this unit should be continued as an independent Company is under consideration.

RAIDS ON COFFEE EXPORT FIRMS

•14. DR. K. MATHEW KURIAN : Will the Minister of FINANCE be pleased to state:

(a) whether the Income-tax authorities had raided certain coffee exporting firms in Bangalore, Mangalore and Yercaud (Salem) in December, 1970;

(b) whether, as stated in the Press, evidence of switch-deal and foreign exchange accumulations abroad were unearthed during the raid; and

(c) if so, what action has been taken against such firms?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c) No, Sir. Searches were carried out by the Enforcement Directorate. When they found cash amounting to Rs. 68,950/- at one of the premises, they informed the local Income-tax authority who proceeded to the premises and recorded a statement about the source of the cash.

After examination of the papers made available to the department, the commission on the "secret deals" was brought to tax.

*515. [Withdrawn]

I. A. C. FLIGHTS BETWEEN CALCUTTA AND MOHANBARI AND GAUHATI AND MOHANBARI

*516. SHRI GOLAP SARBORA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Indiai Airlines flights between Calcutta and Mohan bari and Gauhati and Mohanbari are ver often cancelled;

(b) if so, the number of such High) which were cancelled during the last si months and the reasons therefor; and

(c) what action is proposed to be take for running these flights on schedule?

THE MINISTER OF TOURISM AN] CIVIL AVIATION (DR. KARAN SINGH) (a) No, Sir.

(b) A statement giving the requisi information is placed on the Table of tl Sabha.

(c) Indian Airlines are constantly takii steps to improve punctuality. The causes each delay or cancellation are examined a; corrective measures taken where possible.

STATEMENT

1. IAC Flights cancelled during September, 1971 to February, 1972

Reasons for cancellations	No. of cancellations between		Total
	Gauhati & Mohanbari	Calcutta & Mohanbari	
	during the period September, 1971 to February, 1972		
1. Due to weather	5	2	7
2. Consequential	7	14	11
3. Miscellaneous	10	11	21
4. Engineering	3	6	9
5. Operations	9	0	9
	34	23	57

II. Total number of flights scheduled for operation between these stations during the same period was :

Between Gauhati and Mohanbari	Between Calcutta and Mohanbari
364	338

PILGRIM CENTRES

*517. SHRI K. P. SUBRAMANIA IENON : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any scheme has been sponsored by the Government of India to assist the State Governments in developing pilgrim centres; and

(b) if so, the names of the centres so recognised and the help rendered in each case by the Centre ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) and (b) A statement is laid on the Table of the House.

STATEMENT

Assistance for developing Pilgrim Centres

Second Five Year Plan

Part II—

	Expenditure sanction issued (Central Share)
1. Tourist Bungalow at Tiruchirapalli	1,15,089.00
2. Tourist Bungalow at Madurai	1,62,619.00
3. Tourist Bungalow at Puri and Bhubaneswar	1,58,076.00